

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application No. 274/2022

In the matter of:

Prem Aggarwal & Ors.

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

NDOH: 16.10.2023

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(P.S. Pankaj)

Sr. Environmental Engineer

Dated: 12.09.2023

Place: Delhi

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**ADDITIONAL ACTION TAKEN REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE RESPONDENT NO. 3 IN
COMPLAINT TO THE ORDER DATED 17.07.2023**

IT IS MOST RESPECTFULLY SHOWETH

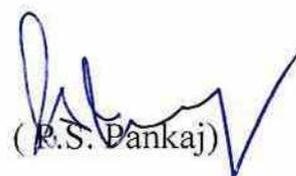
1. That this Hon'ble Tribunal took up the above referred matter on 17.07.2023 wherein this Tribunal was pleased to direct to ensure the compliance of Environmental Rules and to ensure that the untreated effluents may not be discharged in the Shahdara drain or remedial measures should be taken for treatment of water and to ensure compliances, and in case of violation, may impose and calculate Compensation and further directed to file Action Taken Report to the Tribunal.
2. That in compliance of the order dated 17.07.2023, "Action Plan for rejuvenation of River Yamuna" prepared by High Level Committee was perused which contains a list of 76 untrapped Sub drains which need to be trapped as per time line given out of which there are 02 untrapped Sub Drains of Shahdara drain i.e. Old Seemapuri Sub Drain and Kanti Nagar Sub Drains for which time line was June 2023.
3. That at the time of preparation of the Action Plan, the physical progress of trapping of above mentioned drains was 72.8%. However, as per recent information available on E-Samiksha Portal of Delhi Government, the progress is only 73.4.

Thus, in last 06 months, there has been only 0.6 % progress of trapping of above mentioned 02 sub drains outfalling into Shahdara Drain.

4. That DPCC officials contacted concerned Chief Engineer over phone wherein it was informed that the work of trapping the sub- drains is under progress and sub drains are yet to be trapped by EIL under Interceptor Sewer Project.

5. That in view of the above, a letter was sent to Delh Jal Board on 11.08.2023 requesting to expedite the trapping process. Copy of letter dated 11.08.2023 is annexed herewith as **Annexure R-3/1.**

The present status report may kindly be taken on record



(R.S. Dankaj)

Sr. Environmental Engineer



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 visit us at : <http://dpcc.delhigovt.nic.in>

F. No.: DPCC/WMC-II/Shahdara Sub-Drain/2023/5002-5003

Dated: 11.08.23

To,

The Chief Executive Officer,
 Delhi Jal Board, Varunalaya Ph-II,
 Jhandewalan, Delhi- 110005

Annexure-R-3/1

Subject: Progress in Trapping of Sub-Drains w.r.t. Action Plan for Rejuvenation of River Yamuna

Sir,

Your kind attention is drawn towards Action Plan for Rejuvenation of River Yamuna prepared by High Level Committee wherein the timeline for trapping of two un-trapped Sub-Drains out-falling into Shahdara Drain is tabulated below:

Name of un-trapped Sub-Drain	Timeline
Opp. Chodary Mahesh Market Hallal Chouk Old Seemapuri Sub-Drain	June, 2023
Kanti Nagar Sub-Drain opposite to Health Centre and Maternity Hospital	June, 2023

Timeline for trapping of both the above mentioned sub-drains was June, 2023. However as per information available on E-samiksha Portal the progress is 73.4%.

It is concerning that at the time of preparation of Action Plan, Physical Progress of trapping of above mentioned 02 Sub-Drains was 72.8% and as on 25.07.2023 the progress is 73.4% only. Therefore in last 06 months there is only 0.6% progress of trapping of above mentioned 02 Sub-Drains outfalling into Shahdara Drain.

In view of the above, you are requested to ensure that the trapping process is expedited.

Yours Sincerely,

(Dr. K.S. Jayachandran)
 Member Secretary, DPCC

Copy to:

I. PA to Chairman, DPCC

(Dr. K.S. Jayachandran)
 Member Secretary, DPCC